

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 27.07.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>HEARING</b>
1. FDP 1/2012	O.S 1044/2019
2. EX. 18/2013	O.S 402/2019
3. O.S 1264/2014	O.S 576/2019
4. O.S 378/2015	O.S 586/2009
5. O.S 310/2016	O.S 332/2010
6. O.S 160/2019	O.S 256/2013
7. O.S 342/2019	O.S 1186/2018
8. O.S 410/2019	O.S 1494/2019
9. O.S 642/2019	O.S 42/2020
10. O.S 890/2019	O.S 88/2020

Sd/-  
1<sup>st</sup> Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
09.07.2020 issued by Hon'ble High Court of Karnataka.